

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2058
ANSWERED ON:22.11.2010
SUBSTANDARD QUALITY OF AMMUNITION
Pal Shri Jagdambika;Ray Shri Rudramadhab

Will the Minister of DEFENCE be pleased to state:

- (a) whether reports of substandard ammunition being supplied from the ordnance factories leading to deadly accidents and casualties have come to the notice of the Government;
- (b) if so, the details thereof including the names of factories involved in such malpractices during the last five years;
- (c) whether the Government has conducted inquiry into the matter;
- (d) if so, the details thereof;
- (e) the action taken against the officials of the ordnance factories approving of the substandard material and the firms supplying such material to the factories; and
- (f) the measures being taken to check recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) to (d): No, Madam. Ordnance Factories manufacture ammunition strictly in conformance with the laid down specifications. After production, these ammunitions are subjected to rigorous quality checks both static and dynamic. The ammunition is issued to the final indenter only after the same passes through stringent quality checks which is carried out by the Director General of Quality Assurance.
- (e) & (f): In view of above, the question does not arise.